

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Class III — 126; Class IV — 266.

| (b) | Technical | Non-Technical |
|-----------|-----------|---------------|
| Class III | 54 | 72 |
| Class IV | 218 | 48 |
| (c) | | |
| Class III | 3 | 3 |
| Class IV | 27 | 7 |

CENTRAL STUD BULL FARM

956. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to establish a Central Stud Bull Farm at Bangalore;

(b) if so, when the farm is likely to be established; and

(c) the cost involved in establishing it?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) and (c). Do not arise.

INTERNATIONAL CONGRESS OF HISTORY OF MEDICINE

957. Shri Randaman Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that no official or non-official representatives were sent at the International Congress of History of Medicine held in Rome recently although invitations were received; and

(b) if so, the reason therefor?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Government did not consider it necessary to depute any representative to this Congress, mainly on the ground of economy.

L NG STAPLE COTTON

958. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the varieties of long staple cotton that are grown in India;

(b) the quantity of each variety produced annually; and

(c) the staple length of each variety of such cotton?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement containing the required information is placed on the Table of the House. [See Appendix VI, annexure No. 52.]

TAXES ON CATTLE

959. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any representation demanding the cancellation of taxes on cattle, from the people of Sabroom in Tripura; and

(b) if so, what steps have been taken so far in this connection?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A representation has been received by the State Government on this subject.

(b) The matter is receiving the attention of the State Government.

EX-EMPLOYEES OF FORMER AIR-INDIA LTD.

960. Shrimati Renu Chakravarty: Will the Minister of Communications be pleased to state:

(a) the full findings of the Hon'ble Justice Shri W. R. Puranik who examined the representation of the ex-employees of (i) the former Air-India Limited, and (ii) the other Airline Companies;

(b) the total expenses incurred to get all the representations of the ex-employees examined by the Hon'ble Judge, and on which the Govern-